

## **M/S Lexicon Commercial Enterprises Ltd. Vs Umakanta Sharma & Ors.**

**Court:** Sikkim High Court

**Date of Decision:** March 1, 2024

**Hon'ble Judges:** Bhaskar Raj Pradhan, J

**Bench:** Single Bench

**Advocate:** S.S. Hamal, Pradeep Sharma, Yeshir Namgyal Tamang, Hissey Gyaltsen, Shusma Rai, Shakil Raj Karki

### **Judgement**

Bhaskar Raj Pradhan, J

1. Respondent no.1 appears in person. He seeks time to engage a counsel. Two weeks as prayed for is granted. The learned counsel shall come

prepared on the next date for final hearing. Respondent nos. 3 and 6 although served have chosen not to appear.

2. List for final hearing on 04.04.2024.